

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Civil Appeal No(s). 2264/2018

AMIT JAIN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 24-09-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Shariq Ahmed, Adv.
 Mr. Tariq Ahmed, Adv.
 Mr. Sunil Kumar Verma, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last chance, is given to learned counsel for appellants to comply with the terms of the order dated 6.8.2018 of this Court in respect of respondent No.7. Dasti in addition is permitted to be served.

Mr. Anshuman, Ld. Counsel appearing on behalf of Mr. Jasmeet Singh, Ld. Advocate-on-Record seeks and is given one week's time to file vakalatnama and four weeks' time to file counter affidavit on behalf of respondent Nos.5 and 6.

List again on 22.11.2018.

MANOJ JAIN
Registrar